HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 26th April, 2023

No. HCM/MJS/T-1/92-Estt./ 9216 : In the interest of better administration of the High Court and District Courts, the High Court of Manipur is pleased to order transfer and posting of the following Manipur Judicial Service Officers as under:

Sl. No.	Name of the Judicial Officer	Present posting	New Posting	Additional Charge
1.	Yumkham Rother	Registrar (Judicial), High Court of Manipur	Registrar General, High Court of Manipur	
2.	Ojesh Mutum	Member Secretary, MASLSA	Registrar (Judicial), High Court of Manipur	Member Secretary, MASLSA

Shri Ojesh Mutum shall hold additional charge of Member Secretary, MASLSA in addition to his normal duties.

This order shall be effective immediately. The handing and taking over exercise shall be completed on or before 08-05-2023.

By Orders etc.,

(YUMRHAM ROTHER) i/c REGISTRAR GENERAL HIGH COURT OF MANIPUR

Dated 26th April, 2023

Endt. No. HCM/MJS/T-1/92-Estt./ Copy to:

- 1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur

- 4. The Accountant General (A & E), Manipur.
- 5. The Commissioner (Law), Government of Manipur.
- 6. All the District & Sessions Judges/Addl. District & Sessions Judges/ Judges, Family Courts/Member Secretary, MASLSA.
- 7. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
- 8. The Director, Management Information System (MIS), Govt. of Manipur.
- 9. The Joint Director, Manipur Judicial Academy.
- 10. All the Joint Registrars, High Court of Manipur.
- 11. All the CJM/Civil Judge (Sr. Divn.)/All Secretaries, DLSA
- 12. All the Deputy Registrars/Language Officer, High Court of Manipur.
- 13. All the JMFCs/Civil Judge (Jr. Divn.)/ All Pr. Magistrates, JJB
- 14. All The Assistant Registrars/Court Managers, High Court of Manipur
- 15. The System Analyst, High Court of Manipur. -He is requested to upload the same in the Official website of this Registry.
- 16. All the Superintendents/ Stamp Reporter/ Court Officers/ Protocol Officers/ Computer Programmer/ Librarian, High Court of Manipur
- 17. All the Court Masters, High Court of Manipur
- 18. Persons concerned
- 19. Concerned file.

i/c REGISTRAR GENERAL HIGH COURT OF MANIPUR